#### **GOVERNMENT OF INDIA**

## MINISTRY OF EDUCATION

## DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

## **RAJYA SABHA**

# **UNSTARRED QUESTION NO.811**

ANSWERED ON 14.12.2022

# Schemes to construct new school buildings and classrooms in Tamil Nadu

#### 811. SHRI K.R.N. RAJESH KUMAR:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Ministry has received any proposal from the State of Tamil Nadu for new school buildings and classrooms;
- (b) whether Ministry has any scheme to construct new school buildings and new classrooms for the State owned schools;
- (c) if so, the details of the schemes and funds allocated, State-wise;
- (d) whether there is any provision to construct new school buildings and new classrooms in any other schemes which are operated by the Ministry; and
- (e) if so, the details thereof?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT ANNPURNA DEVI)

(a) to (e): Education is in the concurrent List of the Constitution and most of the schools are under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under Right to Children to Free and Compulsory Education (RTE) Act, 2009, and have responsibility and mandate to provide school infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective RTE rules.

The Department of School Education and Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 to support States and UT, including state of Tamil Nadu for ensuring equity and inclusion at all levels of schools education. Under Samagra Shiksha, States and UTs are supported for strengthening of existing government schools, and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective

State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education and Literacy in consultation with the States and UTs.

During 2022-23, State of Tamil Nadu has included a proposal in the AWP&B for approval of 582 additional classrooms under Samagra Shiksha as per following details:

| SN | Category of      | Number of additional   | Number of additional classrooms |  |
|----|------------------|------------------------|---------------------------------|--|
|    | schools          | classrooms proposed by | approved by Project Approval    |  |
|    |                  | State                  | Board (PAB)                     |  |
| 1  | Elementary       | 426                    | 43                              |  |
| 2  | Secondary        | 70 32                  |                                 |  |
| 3  | Higher Secondary | 86                     | 49                              |  |
|    | Total            | 582                    | 124                             |  |

The State/UT-wise details of budget estimates approved during Financial Year 2022-23 under Samagra Shiksha for new schools and additional classrooms is at **Annexure**.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO.811 TO BE ANSWERED ON 14.12.2022 REGARDING SCHEMES TO CONSTRUCT NEW SCHOOL BUILDINGS AND CLASSROOMS IN TAMIL NADU

State/UT-wise details of Budget Estimates under Samagra Shiksha for New School and Additional Classroom during FY 2022-23

(Rs. In Lakh)

| Sl.no. | Name of State     | New School | Additional<br>Classroom |
|--------|-------------------|------------|-------------------------|
| 1      | ARUNACHAL PRADESH | 0          | 208.95                  |
| 2      | ASSAM             | 3955.25    | 5328.3                  |
| 3      | BIHAR             | 0          | 24440.1                 |
| 4      | CHHATTISGARH      | 705.92     | 1471.85                 |
| 5      | DELHI             | 0          | 148.68                  |
| 6      | DND - DNH         | 0          | 61.55                   |
| 7      | GUJARAT           | 0          | 1337.98                 |
| 8      | HARYANA           | 0          | 4772.78                 |
| 9      | HIMACHAL PRADESH  | 0          | 251.42                  |
| 10     | JAMMU AND KASHMIR | 140.4      | 6159.34                 |
| 11     | JHARKHAND         | 0          | 2208.7                  |
| 12     | KARNATAKA         | 1224       | 651.2                   |
| 13     | KERALA            | 0          | 785.5                   |
| 14     | LADAKH            | 265.4      | 48.5                    |
| 15     | MADHYA PRADESH    | 2839.2     | 0                       |
| 16     | MAHARASHTRA       | 0          | 576.14                  |
| 17     | MANIPUR           | 3683.6     | 1174.9                  |
| 18     | MEGHALAYA         | 625.68     | 0                       |
| 19     | MIZORAM           | 1767.54    | 87.85                   |
| 20     | NAGALAND          | 0          | 646.62                  |
| 21     | ODISHA            | 5801       | 11855.46                |
| 22     | PUNJAB            | 0          | 856.14                  |
| 23     | RAJASTHAN         | 4824.6     | 1965.42                 |
| 24     | TAMIL NADU        | 0          | 2501.9                  |
| 25     | TRIPURA           | 604.8      | 1667.92                 |
| 26     | UTTAR PRADESH     | 7035.56    | 9723.65                 |
| 27     | UTTARAKHAND       | 36.67      | 440.63                  |
| 28     | WEST BENGAL       | 0          | 9866.61                 |
|        | Total             | 33509.62   | 89238.09                |

Source: PRABANDH